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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O. A. NO. 2482/89

New Delhi this the 13th day of May, 1994

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN

THE HON'BLE MR. P. T. THIRUVENGADAM, MEMBER (A)

- 1) Balbir Singh S/O Molad Singh,
R/O Qr. No. 102-F, Railway Colony,
Northern Railway,
Rewari (Haryana).
- 2) Rattan Lal S/O Chandgi Ram,
R/O Mchalla Vaidwara,
Distt. Rewari, Haryana. ... Applicants

By Advocate Shri V. P. Sharma

Versus

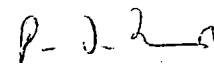
- 1) Union of India through
General Manager,
Northern Railway,
Baroda House, New Delhi.
- 2) The Secretary, Railway Board,
Rail Bhawan, New Delhi.
- 3) The Divisional Railway Manager,
Northern Railway,
Bikaner. ... Respondents

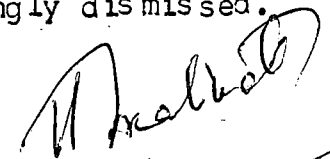
By Shri D. S. Mahendru, Proxy for Shri
P. S. Mahendru, Advocate

O R D E R

Hon'ble Mr. Justice V. S. Malimath -

Shri V. P. Sharma, learned counsel for the
petitioners submits that this application has become
infructuous. The same is accordingly dismissed.


(P. T. Thiruvengadam)
Member (A)


(V. S. Malimath)
Chairman

/as/